	/ -	iling under elevere (e	a) of out require	(2) of regulation $12$	the IDDI (Incolverse	· Decolution Drasses	for Corporate Daras	na) Degulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
6l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	1200000	1	1200000	4.15				<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	6	8711456	6	8711456	30.16				Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	6	18961070	6	18961070	65.65				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	10360	2	10360	0.04				<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	15	28882886	15	28882886	100.00				